

OFFICE OF THE PRINCIPAL DISTT. & SESSIONS JUDGE
JAMMU

ORDER

No. 51 /Accts
Date: 7.5.22

In pursuant to the promotion of Process Servers to the post of Junior Assistants vide Hon'ble High Court Order No.394 of 2022/Psy dated 29.03.2022 and transfer order No.486 of 2022/Psy dated 20.04.2022, the official namely Sandeep Kumar Process Server posted in the court of CJM Kishtwar, upon his promotion as Junior Assistant and transferred to District Jammu is hereby adjusted/posted in the court of Special Judge, Fast Track Court (POCSO Cases) Jammu against the available vacancy.

No: 1058-2 /PDSJ-J
Dated: 7/5/22

Sd/-
(Sanjay Parihar)
Pr. Distt & Sessions Judge
Jammu

Copy to:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Jammu/Srinagar for information.
2. Special Judge Fast Track Court (POCSO Cases) Jammu for information.
3. Sandeep Kumar Junior Assistant for information and compliance
4. Office copy for record
5. E-Court for uploading the same on official website.

Sandh
Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
JAMMU
07/5/22